

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 103

CP (IB) No. 367/Chd/Hry/2022

**IN THE MATTER OF:**

State Bank of India

...Petitioner

Vs.

Ved Prakash Mahendru

...Respondent

**Under Section:** 95(1), IBC 2016

**Order delivered on 24.07.2024**

**CORAM:**

**SH. ASHISH VERMA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Ms. Ramneek Kaur Mann, Advocate

For the Respondent : Mr. Anand Chhibbar, Senior Advocate  
Personal Guarantor : Ms. Swati Vashisth, PCA

For the RP : Mr. Viren Sharma, Advocate

**ORDER**

On the request of learned senior counsel for the Personal Guarantor, let the matter be listed before the regular Bench on 28.08.2024.

-sd-  
**(ASHISH VERMA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM